

Department of Information Technology (DIT) has set up Resource Centre for Cyber Forensics at the Centre for Development of Advanced Computing (C-DAC), Thiruvananthapuram, which has developed indigenous cyber forensic tools. These tools are now being used by agencies to investigate cyber crime cases. The C-DAC, Thiruvananthapuram also conducts training programmes for law enforcement agencies on these tools. The Indian Computer Emergency Response Team (CERT-In) provides reactive and proactive support to the cyber incidents in the country. It also liaisons with similar agencies worldwide and issues alerts, advisories and vulnerability notes. These advisories are also published on the website of CERT-In (<http://www.cert-in.org.in>). The CERT-In also interacts with cyber users in the country to mitigate such incidents.

Organizations like Police Academies, Central Bureau of Investigation (CBI), Indian Computer Emergency Response Team (CERT-In), Controller of Certifying Authority (CCA), NCRB, Regional Police Computer Training Centres (RPCTCs) etc. also conduct regular training programmes for imparting training to the police officials for preventing cyber crimes in the country. The Department of Information Technology (DIT) has provided grants to Central Bureau of Investigation (CBI) and Kerala Police to set up Cyber forensic labs for investigation of cyber crimes and these labs will also be used for training of police officers. Three Central Forensic Science Laboratories (CFSs) and three Government Examiners of Questioned Documents Laboratories (GESOD) under the Directorate of Forensic Science (DFS) are having good facilities for providing forensic analytical support to the investigating agencies to handle cyber crimes through digital evidence. These laboratories under the DFS regularly conduct training programmes throughout the year for the benefit of law enforcement agencies and train them in search and seizure methods for handling cyber crimes and Internet crimes, e-mail investigations, mobile phone forensics etc.. The Government has also conducted several awareness and training programmes on cyber laws and cyber crimes for Judicial officers and Law Enforcement Agencies.

Further, under the Plan Scheme of Eleventh Five Year Plan of the Directorate of Forensic Science (DFS), for improving the facilities and training in handling cases of cyber crime, Information Technology etc. of Directorate of Forensic Science, there is a Scheme titled 'Creation of National Training and Resource Centre for Cyber Forensics', with an outlay of Rs. 10 crore.

Tunnel on Pakistan border in Rajasthan

935. SHRI M. RAMA JOIS: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a tunnel has been dug between India and Pakistan International Border, abutting Rajasthan, enabling trespass and for indulging in smuggling activities as reported in the media; and

(b) if so, the steps taken by Government for closing the said tunnel?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI V. RADHIKA SELVI): (a) and (b) No, Sir. As per inquiries conducted by BSF no such cross-border tunnel underneath the fencing along the international border in Rajasthan could be located. Strict vigilance is being maintained by the BSF to check illegal trans-border activities.

Terrorist groups behind bomb blasts

936. SHRI RAMDAS AGARWAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Union Government agencies recently arrested more than 39 top ranking SIMI leaders in various States in connection with serial bomb blasts in Delhi, Jaipur, Surat, Ahmedabad etc. which showed striking similarities with the bombings in Jaipur, including the manner in which the bombs were assembled and planted;

(b) whether it is also a fact that Government Interrogators have come to know that “Muslim Technical Persons Organization” and “Home Grown Islamic Terror Group” are also operating in the country; and

(c) if so, who is behind above mentioned terrorists groups operating in India?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL): (a) As per available information, 28 persons were arrested in connection with serial bomb blasts in Jaipur, Ahmedabad, Surat and Delhi from Mumbai, Pune, Mangalore, Uttar Pradesh and Delhi in addition to 23 SIMI activists from Ahmedabad, Madhya Pradesh and Uttar Pradesh for providing logistic support and footwork in connection with the above mentioned blasts.

(b) and (c) There is no information of any group/organization like ‘Muslim technical persons organisation’. However, interrogation of the arrested persons has revealed that they received support from various professionals.

Steps to curb cross-border terrorism along Indo-Bangla Border

937. SHRI KUMAR DEEPAK DAS: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the steps Government has adopted to curb the cross border terrorism through Indo-Bangladesh border;

(b) whether Government is aware that illegal migration from Bangladesh through North-Eastern States is one of the major reasons for prevalence of terrorism in the States and in the country;

(c) the steps taken by Government to protect the lives of innocent people of Assam State in details;

(d) the steps taken by Government to stop the illegal uninterrupted flow from Bangladesh and detect and deport these migrants; and